

IN THE CENTRAL ADMINISTRATIVE TRAUNAL
AHMEDABAD BENCH

O.A. No. /556/93
T.A. No.

DATE OF DECISION 04/10/1993

Smt. Geetaben Arunkumar Mehta **Petitioner**

Mr. S. S. Patel **Advocate for the Petitioner(s)**

Versus

Union of India **Respondent**

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C. Bhatt : Member (J)

The Hon'ble Mr. M.R. Kolhatkar : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No.
T.A. No.

DATE OF DECISION

Petitioner

Advocate for the Petitioner(s)

Witness

Respondent

Advocate for the Respondent(s)

CORAM :

The Honourable Mr.

The Honourable Mr.

1. Whether Reporter of local bodies may be allowed to see the judgement?
2. To be referred to the Reporter of not?
3. Whether their Friends wish to see the first copy of the judgement?
4. Whether it needs to be circulated to other Members of the Tribunal?

Smt. Geetaben Arunkumar Mehta,
residing at 8-A, Navrang Society,
Opp. Bhairavnath Temple,
Maninagar,
AHMEDABAD

: APPLICANT

Advocate : Mr. S.S. Patel

VERSUS

Union of India, notice
to be served through :
Chief General Manager,
Telecom (Gujarat Circle),
Khapur,
AHMEDABAD

ORAL JUDGEMENT

O.A.556/93

Date: 04/10/1993

Per : Hon'ble Shri R.C.Bhatt, Member (J)

Mr. S.S. Patel is present for the applicant. Learned advocate for the applicant withdraws this O.A. because The grievance of applicant is that the respondents have . . . obeyed an order of this Tribunal passed in O.A.8/93 partly and have not obeyed the remaining part of the order. and therefore, seeks time to file C.A. against respondents. Permission is granted to withdraw this O.A. O.A. is disposed of as withdrawn.

M.R.Kolhatkar

(M.R.KOLHATKAR)
Administrative Member

Date: 04/10/1993

R.C.Bhatt

(R.C.BHATT)
Judicial Member

Date: 04/10/1993

SSH

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD.

Application No. OA (SS6/93) of 199

Transfer Application No. _____ Old writ Pet. No. _____

C E R T I F I C A T E

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated : 18-10-93

Countersigned :

Section Officer/Court Officer

Sign. of the Dealing Assistant.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE 04/556/89 OF 19

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VERSUS

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2.	O.J. dtd. 04.10.92	
3.		

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Submitted :

C.A.T./Judicial Section.

Original Petition No _____

of _____

Miscellaneous Petition No _____

of _____

Shri G. Patel Petitioner(s)

versus

U.O.I

Respondent (s)

This application has been submitted to the Tribunal by
Shri S. S. Patel.

Under Section 19 of the Administrative Tribunal Act, 1985. It has been scrutinised with reference to the points mentioned in the check list in the light of the provisions contained in the Administrative Tribunal Act, 1985 and Central Administrative Tribunals (Procedure) Rules 1985.

~~The application has been found in order and may be given to concerned for fixation of date.~~

The application has not been found in order for the reasons indicated in the check list. The applicant advocate may be asked to rectify the same within 14 days. A draft letter is placed below for signature.

~~ASSTT.~~

~~S.O.(J)~~

~~D.R.(J)~~

~~1. V.P. not stamped.
2. Last line of page 12 incomplete.~~

~~23/9~~

~~24-9-93~~

~~G. Patel
24-9-93~~

objection removed to-day
An urgent note is filed by
advocate. May be placed
for admin. on 27/9/93

~~24-9-93~~

~~DR(J)~~

~~G. Patel
24-9-93~~

Filed by Mr. S. S. Patel
Learned Advocate for Petitioners
with second set of 1 copies
copies copy served/not served to
other side

Court-I

Dh. *[Signature]*
Dy. Registrar C.A.T.(I)
23/7/93 A'bad Bench

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

AHMEDABAD BENCH

ist. : Ahmedabad

Original Application No. of 1993

Smt. Geetaben Arunkumar Mehta ..Applicant

Versus

Union of India, ..Respondent

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AHMEDABAD

DT. : /9/1993

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

Dist.: Ahmedabad

ORIGINAL APPLICATION NO. _____ OF 1993

Smt. Geetaben Arunkumar Mehta
residing at 8-A, Navrang Society,
Opp. Bhairavnath Temple, Maninagar,
Ahmedabad : 380 008.

and serving as a Telecom Account Clerk,
(in the Office of Accounts Officer,
Telecom Accounts)

Office of the Chief General Manager,
Telecom (Gujarat Circle),
Khanpur, Ahmedabad.

.....Applicant

Versus

Union of India,
Notice to be served through
Chief General Manager,
Telecom (Gujarat Circle)
Khanpur, Ahmedabad.

.....Respondent

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DETAILS OF APPLICATION :

1. PARTICULARS OF THE ACTION AGAINST WHICH THE APPLICATION IS MADE :

A. The applicant by way of this application challenges the inaction of the respondent for not promoting her to the post of U.D.C. (Junior Accounts).

B. The applicant had made representation dated 17/6/93 in response with the letter of the respondent rejecting the applicant's representation which was submitted to the respondent with the copy of the Original Application No. 8 of 1993 alongwith the order dated 26/2/93 [Coram : R C Bhatt Member (J) and V. Radhakrishnan Member (A)] passed thereon. The applicant had requested that the question relating to her promotion raised in her representation as well as in Original Application No. 8 of 1993 was not decided by the respondent and she has further requested to decide the same at the earliest and preferably within 15 days more than the period directed by this Hon'ble Tribunal.

2. JURISDICTION OF THIS HON'BLE TRIBUNAL :

The applicant declares that the subject matter of action against which she wants redressal is within the jurisdiction of this Hon'ble Tribunal.

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3. LIMITATION :

The applicant had made several representation to the respondent. The applicant had received an intimation dated 15/6/93 from the respondent in response of her representation alongwith the copy of the Original Application No. 8 of 1993 as directed by this Hon'ble Tribunal in the said application. Intimation dated 15/6/93 from the respondent does not content anything relating the promotion of the applicant, and therefore as directed by this Hon'ble Tribunal in the order above mentioned is partly decided and partly undecided. Therefore the applicant made an application dated 17/6/93 to decide the issue of her representation which was undecided in respect of her promotion, however the same is undecided till today. The applicant therefore declares that this ~~applicant~~ ^{application} is within limitation prescribed under section 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE :

A. The applicant has been appointed as Telecom Accounts Clerk by an appointment order dated 20/2/82 issued by Dy.General Manager, Telecom, Gujarat Circle and she was directed to resume her duties with the office of the Accounts Officer, Telecom Accounts,

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Ahmedabad with effect from 4/11/1981. It was stated in the said letter that she was required to pass departmental confirmation test (Aptitude Test) within four years in six chances from the date of appointment. On passing the above test, she would be entitled to two advance increment. That she would not be eligible for quasi permanency or confirmation till she passes the test. That in case she failed to pass the test within the prescribed chances mentioned, her service would not be terminated but her further increment might be stopped as per D.G's Office commu. No.69/9/80-SPD I date 30/8/80. Herein annexed and marked as ANNEXURE A-1 is the copy of the said appointment letter.

✓ B. The applicant submits that she could not pass apituted test with in four years and six chances from the date of her appointment. The applicant further states that she passed apptitude test in the examination held in the year 1987.

C. The applicant made her representation dates 27/6/88 to the respondent requesting them to consider her case for promotion and to grant her two advance increments. The applicant submits that there was no responce from the respondents and therefore she by her representation dated 7/7/89 again requested the respondent to consider her case. Herein annexed and

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marked as ANNEXURE A-2 is the copy of the representation dated 7/7/89.

D. The Assistant Director Telecom for the respondent by his letter dated 21/7/89 informed her that she is not entitled to any promotion in higher cadre as per clarification received from the P & T Directorate vide communication No.19-8/88/SEA/1 dated 1/5/89 as the applicant was not promoted as U.D.C.(TA) prior to 1/4/1987. Herein annexed and marked as Annexure A-3 is the copy of the said letter dated 21/7/89.

E. The applicant submits that she by her letter dated 25/8/1989 informed the respondent that the rules referred to by him in Annexure A-3 are not for T.A. Clerk but the said rules are solely for Lower Division Clerk, in pay-scale of Rs.950-20-1150-EB-25 - 1500 who are directly recruited through Staff Selection Commission and since the applicant is not appointed by Staff Selection Commission as L.D.C. but she is appointed as per Annexure A-1 as T.A. Clerk in the pay scale of Rs.975-25-1150-EB-30-1540. It is further stated in the said letter that one T.A.Clerk Mrs. I.Y. Pandya, who had passed her aptitude test after four years, and she was given promotion to the post of U.D.C. and therefore the applicant was similarly

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situated in comparision with the said Mrs.I.Y.Pandya and therefore the applicant should be given promotion as Mrs.I.Y.Pandya. Herein annexed and marked as ANNEXURE A-4 is the copy of the said representation.

F. The applicant submits that thereafter she came to know that the rules referred to in the appointment letter of the applicant Annexure A-1 were in fact not in force, on the date of her appointment. The applicant further states that he had come accross one circular dated 19/1/1988 issued by Assistant Director General (S.E.A.) interalias stating to refer to one Promotion Memo No.201/5/79 STN dated 7.5.1991 issued by his office on the subject wherein it was stated that the instrument issued by his officer by eariler letters No.63/9/78 SPB dated 25/8/80 and 2/3/81 in respect of passing confirmation examination (Aptitude Test) by T.S. Clearks might be applied Mutatis Mutandis of Telecom Accounts Clerks in their retention in grade, fixation of seniority and stoppage and release of increments. It was further stated that in otherwords the officials who fail to pass the confirmation (Aptitude Test) within the stipulated period it was required to pass confirmation examination in Paper-III only in the forth year and onwards. Herein annexed and marked as ANNEXURE A-5 is the copy of the said circular.

G. The applicant submits that she had made a representation dated 26/2/90 contending that as per the circular Annexure A-5 she should be given promotion with effect from April 1986 on which date, she passed paper-III of the aptitude test.

H. The applicant submits that one Mr.J T Shah, Telecom Accounts Clerk of the office of the Ahmedabad Telecom District has been promoted to U.D.C. (Junior Accountant) with retrospective effect from 10.5.1985 and the Director S.E.A. had also directed the respondent to give further promotion to the grade of Senior Account to Mr.Shah. The applicant further submits that the said Mr.J T Shah had passed paper-III of the aptitude test in April 1983. Herein annexed and marked as ANNEXURE A-6 is the of the gradation list of Junior Accountant showing his seniority and the date of promotion and ANNEXURE A-7 is the copy of the letter dated 20/6/1991 written by The Director, S.E.A. addressed to the respondent in respect of Mr. J T Shah for his further promotion.

I. The applicant therefore file Original Application No. 8 of 1993 before the Honble Tribunal. This Hon'ble Tribunal upon preliminary hearing passed the following orders dated 26/2/93 :

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"The respondents are directed to decide the representation of the applicant dated 22/7/92, within three months from the date of the receipt of the order of this Tribunal and also the present Original Application be treated as additional representation which also be considered by the respondent. In ~~order~~ to avoid the delay, the applicant is directed to send the copy of the O.A. to the respondents with the annexures. The respondents to intimate the decision to the applicant. If the applicant finds the decision adverse to her, she would be at liberty to approach this Tribunal according to law. The application is disposed of."

J. Accordingly the applicant also send a copy of Original Application No.8 of 1993 to the respondent for consideration. The respondent's Officer the Dy. General Manager (A) rejected the applicant's request for two advance increments, by his letter dated 15/6/93. However in the said letter the second grievance about the promotion of the applicant was left undecided. Herein annexed and marked as ANNEXURE A-8 is the copy of the said letter dated 15/6/93.

K. The applicant therefore by her letter dated 17/6/93 requested the respondent to consider the

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question of her promotion in the cadre of U.D.C. (TA) within 15 days from the receipt of the said representation, however no response to the said letter is received by the applicant till to-day. Herein annexed and marked as ANNEXURE A-9 is the copy of the said letter dated 17/6/93.

5. GROUNDS OF RELIEF WITH LEGAL PROVISIONS :

A. The applicant submits that in view of the aforesaid situation, the action of the respondents in not promoting the applicant to the post of U.D.C. is discriminatory, illegal, unjust, arbitrary and the same is violative of Article 14 and 16 of the Constitution of India.

B. The applicant submits that as stated earlier in para 4(D) of this application the rules referred to by Assistant Director, Telephones in his letter dated 21/7/1989 annexed as Annexure A-3 herein are not of T.A.Clerk, but the said rules are solely for Lower Division Clerk in pay scale of 950-20-1150-EB-25-1500 who are directly recruited through Staff Selection Commission, and since that the applicant is not appointed by the Staff Selection Commission as L.D.C. , but she is appointed as per the Annexure A-1 as T.A. Clerk in the payscale 975-25-1150-EB-30-1540.

It was further stated that one Mrs.I.Y.Pandya who had passed her appitutade test after four years and she was given promotion to the post of U.D.C. and therefore the applicant was similarly situated in compariasion with the said Mrs.I.Y.Pandya and therefore she should be given promotion.

C. The applicant submits that therfore the applicant came to know that the rules refered to in the appointment letter of the applicant, where in fact not in force, on the date of her appointment. The applicant further states that she had come accross one circular dated 19/1/1988 issued by the Assistant Director General (S.E.A.) inter alias stating to refer to one promotion memo no.20/5/79 STN/7.5.1981 issued by his office on the subject wherein it was decided that the instrument issued by his office by earlier letter dated 25/8/80 and 2/3/81 vide letter no.63/63/9/78 STB in respect of passing confirmation examination (Aptitude Test) by T.S. Clerk might be applied Mutatis Mutandis to Telecom Accounts Clerks in their retention in grade fixation of seniority and stoppage and release of increments. It was further stated that in other words the officials who fail to pass the confirmation (aptitude test) within the stipulated period, it was required to pass the confirmation examination (aptitude test) in paper-III

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only in the fourth year and onwards. The applicant submits that she had made a representation dated 26/2/90 contending that as per the circular Annexure A-5, she should be given promotion with effect from April 1986, on which date she had passed paper-III of the aptitude test.

D. The applicant submits that one Mr.J.T.Shah Telecom Accountant Clerk of the office of the Ahmedabad Telecom District had passed paper-III of the aptitude test in April 1983 and he was promoted to the post of U.D.C. (Junior Accountant) with retrospective effect from 10/5/1985 and the Director S.E.A. had also directed the respondent to give further promotion to the Senior Accountant to Mr.Shah.

E. Being aggrieved by the said inaction of the respondents towards the applicant, the applicant had made several representation to the respondents. The applicant had also preferred Original Application No. 8 of 1993 before this Hon'ble Tribunal. This Hon'ble Tribunal by an order dated 26/2/93 directed the respondents to consider the representation of the applicant and further directed the applicant to send the copy of the said Original Application alongwith the order passed thereon, and the respondents should consider the said copy of O.A. as an additional representation. Accordingly the applicant also send a

copy of O.A. No. 8 of 1993 to the respondents for consideration. The respondent's officer Dy.General Manager (A) rejected the applicant's request for two advance increments by his letter dated 15/6/1993, however in the said letter second grievance about the applicant's promotion in the cader of U.D.C. (T.A.) was left undecided. The applicant therefore by her letter dated 17/6/1993 requested the respondent to ~~consider~~ consider the question of her promotion within 15 days, however no response to the said letter is received by the applicant till today.

6. DETAILS OF THE REMADIES EXHAUSTED :

The applicant declares that she had made representation alongwith the copy of the Original Application No. 8 of 1993, as per the order of this Hon'ble Tribunal dated 26/2/93. The applicant further submits that she had made an application to the respondent dated 17/6/1993 to decide the question of her promotion which is not decided till today. The applicant further submits that she had prefered an Original Application No. 456 of 1993 before this Hon'ble Tribunal praying to direct the respondent to give her two advance increments and to promote her to the cader of U.D.C. This Hon'ble Tribunal [Mr.R.C.Bhatt Member (J) and Mr. M.R. Kolhatkar Member

S.S.Patel
S.S.Patel

(A)] by an order dated 27/8/1993, directed the applicant to file separate application for her grievance relating not giving her promotion to the cadre of U.D.C. and the said O.A. be treated as her grievance relating to the non payment of her two advance increment. Thus the applicant has to prefer this application relating her question of promotion.

7. MATTER NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT :

The applicant submits that she had not filed any other application, writ, appeal etc... before any other Court or Tribunal other than the above mentioned, in respect of the said subject matter.

8. RELIEF SOUGHT :

In view of the facts of the matter in para 4 and 5, the application prays for the following reliefs :

(A) The respondent be directed to promote the applicant to the post of U.C.D. and give further benefits of promotion of higher cadre with retrospective effect and with interest at the rate of 15% p.a. thereon.

(B) That the pending hearing and final disposal of this applicant, the respondent may be

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directed to promot the applicant to the post of U.D.C.

(C) That Your Honour be please to grant any other and further relief that may be deemed just in the facts and circumstances of the case, in the intrest of justice;

9. INTREM RELIEF PRAYED :

(A) That pending hearing and final disposal of this application, the respondent be directed to promote the applicant to the post of U.D.C. and to grant further benefits of promotion to higher cader.

10. APPLICATION FEES :

The applicant has attached Postal Order No. 247150 along with this application, in respect of the application fees.

11. LIST OF ENCLOSURES :

1. Copy of the appointment letter dated 20/2/93. - ANNEXURE A-1
2. Copy of the representation dated 7/7/89. - ANNEXURE A-2
3. Copy of the letter dated 21/7/89. - ANNEXURE - A-3
4. Copy of the representation dated 25/8/89.

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ANNEXURE - A-4

5. Copy of the circular No.19-/17/87-SEA.

dated 19/1/88. **ANNEXURE A-5**

6. Copy of the gradation list dated / /

ANNEXURE A-6

7. Copy of the letter dt.20/6/91 from the
Director promoting MR.J.T.Shah. - **ANNEXURE A-7**

8. Copy of the letter dt.15/6/93. - **ANNEXURE A-8**

9. Copy of the letter dt.17/6/93. - **ANNEXURE A-9**



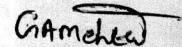
Date: 23/9/1993.

Advocate for the Applicant

VERIFICATION

I, Smt. Geetaben Arunkumar Mehta, wife of
Shri. Arunkumar Mehta, residing at Maninagar, Ahmedabad
and working as T.A.Clerk, Accounts Office, Gujarat
Circle, Khanpur, Ahmedabad, do hereby verify that what
is stated herein above are true to my knowledge and
belief, and I believe the same to be true, and that I
have not suppressed any facts.

Date : 23/9/1993.



Place: Ahmedabad.

Signature of the Applicant

INDIAN POSTS AND TELEGRAPHS DEPARTMENT

Ann-A-1

OFFICE OF THE GENERAL MANAGER TELECOM. GUJARAT CIRCLE
AHMEDABAD-380009.

File No. Staff-27-2/PF/444/14 dated at Ahmedabad the 28/12/1982.

On successful completion of 12 weeks' training in accordance with the syllabus prescribed in D.G.P&T. New Delhi's commn. no. 12-3/69-TRC dated 28-3-70 and no. 12-8/65-TRC.Coll dated 24-6-71, the following T.S. T.A. Clerk trainee is hereby appointed purely on temporary basis as Time Scale Clerk in the scale of pay of Rs. 260-8-300-EB-8-430-10-360-12-420-EB-12-480 with effect from the date shown against him in the unit of Telecom Accounts, Gujarat Circle.

Sl. Name of official

No. _____

1. Miss. G.K.Vora

Office to which attached.

O/O A.O.T.A
Ahmedabad-9.

Date of appointment

4.11.81 F/N.

Conditions of appointment :

1. After appointment She is required to pass the departmental confirmation test (Aptitude test) within 4 years in six chances from the date of appointment. On passing the above test, She will be entitled for two advance increments. She will not be eligible for quasi permanency or confirmation till she passes the test. In case, the official/s fails to pass the above test within prescribed chances mentioned, her services will not be terminated but her future increment may be stopped as per D.G.'s commn. no. 69/9/80-SPB.I dated 30th August, 1980.

2. She is required to pass the typing test within two years as per rule, failing which She will not be allowed the annual increment as T.A.Clerk.

3. The appointment will be terminated at any time by a month's notice given by appointing authority without assigning any reasons. The appointing authority however reserves the right of the termination of services of appointees forth with or before the expiration of the stipulated period of the notice by making payment to him of a sum equivalent to the pay and allowances for the period of notice or the unexpired portion thereof thereof.

4. The appointment carries with it the liability to serve in any part of Gujarat Circle and in special circumstances in any part of India. The appointees will be liable for the field services within India in the time of war or National Emergency.

(S.C.KAKAR)

DEPUTY GENERAL MANAGER TELECOM.
GUJARAT CIRCLE, AHMEDABAD-380009.

Copy for n/a to :-

1. The A.O.T.A. Ahmedabad-9. (2) The H.C. A&P Sn., O/O G.M.T. Ahmedabad-9. (3) The Official concerned. (4) To file No. Staff-27-2/R/XIII. (5) Guard file. (6) Spare. (7) A.O. Budget, O/O G.M.T. Ahmedabad-9.

DMP/10/2/82/

Asstt Dir. Telecom. Smt. [Signature]
O/D Telecom. Smt. [Signature]
Gujarat Circle, Ahmedabad-380010.

11/6/82
GKV

From :

Smt. G. A. Mehta
 Sr. Accountant
 Telecom Accounts Unit
 O/o Chief General Manager
 Telecommunications,
 Gujarat Circle,
A H M E D A B A D - 380 009.

Ann-'A-2'

To,

The Chief General Manager
 Telecommunications,
 Gujarat Circle,
A H M E D A B A D - 380 009.

Respected Sir,

Sub : (1) Non-drawal of Two Advance Increment.

(2) Non-promotion to the cadre of U.D.C. (Jr.Accountant).

X-X-X-X

With due respect I, the undersigned lay down following few lines for sympathetic consideration and to issue necessary orders.

That I was appointed as T.A.Clerk on 4/11/81 vide your office letter No.Staff/27-2/PF/444/14 dated 20/02/82.

I passed my confirmation examination held on 16th and 17th November '87, result announced on 19/5/88 and conveyed to me vide your office letter No.R&E/12/Conf./Nov.87 dated 8/6/88.

That as per the condition at sl. 1 of above referred letter and subsequently relaxed vide D.G. P & T letter No.201/5/79-STN dated 12/4/79. I am entittled for two advance increments from the date of examination i.e. from 17/11/87.

The due increments have not so far been drawn to me despite my representation dated 27/6/88.

On passing the confirmation examination I am fulfilling the condition for the promotion as U.D.C. and your office has also designated me as Junior Accountant vide your office letter No.Staff/27-9/SG/LSG/III dated 12/8/87 but my pay in the scale of Jr. Acctt. (U.D.C.) has not so far been fixed and drawn to me. I may also here mentione that my juniors appointed as L.D.C. under the relaxed conditions already drawing the pay scale of U.D.C.

I therefore request you to arrange to issue orders at earliest.

- (1) For two advance increments from the date of 17/11/87.
- (2) For my promotion as U.D.C. from the date of passing confirmation exam and pay fixed accordingly and drawn the arrears due.

Copies the letters under reference are furnish for ready reference.

Date : 7/7/89

Place : Ahmedabad

Yours faithfully
 G. A. Mehta
 (G. A. Mehta)

7/7/89
 G. A. Mehta

Ann. 'A-3'

Copy of Communication No. Staff/27-2/PE/L/CAM/88 dated at A'bad-9 the 21.7.1989 from Department of Telecommunications office of the Chief General Manager Gujarat Circle, Ahmedabad-380 009 addressed to The Accounts Officer, Telecom. Accounts, Ahmedabad-9 Copy to Smt. G.A. Mehta LDC (TA) G/o AO (TA), Ahmedabad-9.

Sub : Representation regarding non-drawal of two advance increment as well as non promotion etc.

Ref : Your letter No. TAC/16/PE/CAM dt. 10.7.89.

X-X-X-X-X

In connection with your letter cited above on the above subject, I am directed to inform you that Smt. G. A. Mehta, L.D.C. (TA) is not entitled for any promotion in higher cadre as per clarification received from P&T Directorate vide Comm. No. 19-8/88-SEI dated 1.5.89 as she was not promoted as U.D.C. (TA) prior to 1.4.87. Further she is also not entitled for two advance increments as she has not passed the confirmation examination within four years in six chances, as per rules.

She may be informed accordingly.

Sd/-
O. M. MAYI
Asstt. Director Telecom. (S),
for Chief G.M. Telecommunications,
Gujarat Circle, Ahmedabad - 9.

AC
S. M. MAYI

From :

Smt G. A. Mehta
 T.A.Clerk
 O/o The Chief General Manager
 Gujarat Telecom. Circle,
 Telecom. Accounts Unit,
 Shah Building, Navrangpura,
A H M E D A B A D - 380 009.

Ann - A-4

To

Sri H. P. Waghile
 Chief General Manager
 Department of Telecommunications
 Gujarat Telecom. Circle,
A H M E D A B A D - 380 009.

Respected Sir,

Sub : Non promotion to the post of U.D.C. and
 Non-drawal of two advance increments.

X-X-X-X

I, the undersigned working as T.S.(T.A.) Clerk in the
 Telecom Accounts Unit with due respect furnish the following for
 your sympathetic consideration.

"That I have been denied for promotion to the cadre of
 U.D.C. and for Non-drawal of two advance increments vide your letter
 No. Staff/27-2/PF/I/GAM/88 dated 21/07/89 citing D.O.T. letter No. 19-
 8/88-SEA dated 01/05/89.

I have already stated in my representation dated 07/07/89
 that application of D.O.T. clarification dated 01/05/89 in case of
 my promotion is quite irregular and denying me natural justice. I was
 appointed as T.A.Clerk and have already passed the confirmation exa-
 mination. As per D.G. P&T letter No. 15-130/79-TE-2 dated 27/11/80
 the posts of T.A.Clerk were upgraded to the posts of U.D.C. and the
 official appointed as T.A.Clerk was automatically to be promoted to
 the U.D.C. post without any condition. I do not understand what is
 lacking in my case where as all the T.A.Clerks have been promoted as
 U.D.C. and enjoying fruits of Senior Accountants promotion.

I will be very much thankful if you kindly allow me to
 mention here that I don't know the reasons under which I am deprived
 of the promotion extended through the D.G. P&T letter No. 15-130/79-
 TE-2 dated 27/11/80. The clarification of D.O.T. dated 01/05/89 solely
 relates for promotion to the L.D.Cs recruited through Staff Selection
 Commission when I am not L.D.C. and not appointed by Staff Selection
 Commission and I do not understand, why the same in case has been
 applied.

I am fully disappointed since for no reason I am being
 punished. I should have been promoted to the post of U.D.C. along
 with others promoted vide your letter dated 02/11/83. I therefore
 request your kind honour to intervene in the matter and arrange for
 my promotion to the post of U.D.C. w.e.f. 02/11/83 and oblige.

Count. on page 2.....

20

// 2 //

Further in r/o non-drawal of two advance increments I am to state that as per the condition, on passing confirmation examination T.A.Clerk is eligible for two advance increments and my all colleagues have been drawn the same on passing the confirmation examination. I have passed my confirmation examination held on 16/09/87 and 17/09/87 eligible for two advance increments from the date 18/09/87. The advance increments are denied by your office because I could not pass within four years. In this regard I would like to state that as per D.O.T. letter the number of chances and years were relaxed but the drawal of increments have not been banned by the D.O.T. Even in the D.G. P&T letter No.22-2/87-DE dated 25/08/87 circulated for conducting examination it is stated in the S1,3 of the letter that "the passing of confirmation examination will entitle them to two advance increments". I have appeared in the examination held under the instruction of the said letter and have passed in all the three papers. Hence non-drawal of two advance increments because it was not passed within four years is quite irregular and denies me natural justice. I, therefore, request you to issued instruction for drawal of two advance increments.

Above all, I would like to draw your kind attention to letter No. Staff/27-2/Adv. increment dated 26/11/86 vide which in a similar case, I. Y. Pandya U.D.C. in O/o G.M.T.D. Rajkot has been allowed to draw two advance increments even after though she has passed the confirmation examination after four years and has also been promoted as U.D.C. and the condition of four years was not applied in her case. I fail to understand why the same is being applied in my case.

I, therefore, once again request your good self to reconsider my case and arrange for my promotion to the post of U.D.C. u.e.f. 20/11/83 and also promote me to the post of Senior Accountant u.e.f. 01/04/87 and also for drawal of two advance increments u.e.f. 17/09/87 for which I shall ever remain grateful to you.

Thanking you Sir,

Place : Ahmedabad,
Date : August 25, 1989.

Yours faithfully

G.A.Mehta

(Smt G. A. Mehta)

*Recd
Smt G. A. Mehta*

/Ann-A-3

Ann
A

Copy of comml. No. 19-17/87-S.M dt. 19-1-1988 from DOT New Delhi
address ed to all Heads of Telecom. Circles.

Sub: Telecom. Accounts Clerks - Passing of aptitude test/
~~Pass Confirmation Examination.~~

Sir,

Kindly refer to this office Memo No. 201/5/79-SM dated 7-5-81 on the subject wherein it was decided that the instructions issued in this office earlier letters No. 63/9/78-SM dated 25-8-80 and 2-3-81 in respect of passing the confirmation examination by the T.S. Clerks may be applied mutatis mutandis to Telecom. Accounts Clerks also in so far as their retention in the grade, fixation of seniority and stoppage and release of increments are concerned. In other words the officials who failed to pass the Confirmation Examination within the stipulated period are required to pass the confirmation examination in Paper III only in the fourth year and onwards.

A question has arisen as to whether it may not be necessary to pass paper II also in the Telecom. Accounts Confirmation Examination as it was a practical paper with the aid of books. In order to examine the issue, you are requested to intimate the number of Telecom. Accounts Clerks who have not yet passed the Confirmation Examination so far in your Circle/Unit.

Yours faithfully,

Sd/-
(K.N.Gapapathy)
Asstt. Director General (SM)

A.C.
S.G.
J.M.

Ann. 'A-6'

DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER, GUJARAT TELECOM CIRCLE
KHANPUR, AHMEDABAD 380 001.

To

1. The G.M.T.D. Ahmedabad/Vadodara/Rajkot/Surat.
2. All T.D.Ms/ T.D.Es in Gujarat Telecom Circle.
3. Area Manager Telecom. Ahmedabad/Vadodara.
4. Director (Finance)/ C.A.O., Circle Office, Ahmedabad.

No. Staff 27-2/CL/IT

Dated at A'bad-1 the 29-7-1992

Sub Publication of Gradation list of Senior Accountant, Junior Accountant, Telecom. Accounts Clerk & LDC(TA) in the Accounts Wing of GUJARAT TELECOM. CIRCLE

Please find enclose herewith computerised copies of Gradation List of the following cadres (1) Senior Accountant (2) Junior Accountant (3) Telecom. Accounts Clerk & (4) LDC(TA). The gradation list may kindly be shown to all the staff working under you. It is requested that the entries in all the columns in respect of the above cadres working under your control may be verified, and discrepancies if any may be pointed to this office within ONE MONTHS in one lot, so that the work of publication of upto date Gradation List can be completed by this office. Certificate may kindly be endorsed that this list had been shown to all concerned.

If no report is received within the above time limit, it will be presumed that the Gradation List is acceptable to all officials.

Please acknowledge the receipt.

(Y.K.PATNI)
Asst. Director Telecom. (Sta.)
O/o Chief General Manager
Gujarat Telecom Circle
Ahmedabad 380 001

to:
1. Mr. M.J. Modi, Leader, R.J.E.M., Ahmedabad
2. All Circle Secretaries of recognised Unions in Guj. Circle.

RECEIVED
S. P. D.
1

23

No.
3/32

Ann 6

(2)

GRADATION LIST OF JUNIOR ACCOUNTANT
OF TELECOM ACCOUNTS WING, GUJARAT CIRCLE AS ON 01.07.92-
Pay Scale Rs.1200-30-1560-EB-40-2040

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| Grd. Name of Official<br>List<br>No. | Whe. S/C Birth<br>S/T<br>O/C | Date of Entry in<br>the Dept. | Date of Entry in<br>the Pre. | Date of Entry in<br>the sub-Office | Office in<br>Which<br>Working. | Remarks.<br>Grade. |
|--------------------------------------|------------------------------|-------------------------------|------------------------------|------------------------------------|--------------------------------|--------------------|
| 1 SMT.K.R.PATIWALA                   | OC                           | 04/03/50                      | 24/03/75                     | / /                                | 09/10/83                       | GMTD-AM            |
| 2 B.N.THAKARAR                       | OC                           | 11/12/50                      | 30/10/72                     | / /                                | 03/11/83                       | GMTD AM            |
| 3 G.C.PATEL                          | OC                           | 01/06/52                      | 26/08/73                     | / /                                | 03/11/83                       | GMTD AM            |
| 4 B.K.PATEL                          | OC                           | 31/05/54                      | 26/05/73                     | / /                                | 03/11/83                       | GMTD AM            |
| 5 P.M.PATEL                          | OC                           | 01/04/49                      | 19/04/79                     | / /                                | 17/10/83                       | GMTD AM            |
| 6 A.K.PATEL                          | OC                           | 18/05/58                      | 01/06/80                     | / /                                | 01/11/83                       | GMTD AM            |
| 7 J.T.SHAH                           | OC                           | 23/10/55                      | 21/04/80                     | / /                                | 10/05/85                       | GMTD AM            |
| -8 A.M.VASAVATIWALA                  | ST                           | 21/03/52                      | 17/10/78                     | / /                                | 31/07/89                       | TDE BCH            |
| 9 D.P.SHAH                           | OC                           | 10/12/48                      | 09/08/78                     | 13/08/89                           | 31/07/89                       | AOTA AM            |
| 10 T.RAJA                            | OC                           | 11/01/63                      | 25/09/85                     | / /                                | 11/10/91                       | AOTA AM            |
| 11 K.K.SUKUMARAN                     | OC                           | 10/05/62                      | 31/01/86                     | / /                                | 11/10/91                       | TDM BHUJ           |

Page No. 1  
03/08/92

GRADATION LIST OF TELECOM ACCOUNTANTS CLERKS  
OF TELECOM ACCOUNTS WING, GUJARAT CIRCLE AS ON 01.07.92.  
Pay Scale Rs.975-25-1150-EB-30-1540

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Grd. Name of Official List No.	Whe. S/C Birth S/T O/C	Date of Entry in the Dept.	Date of Entry in the Pre.	Date of Entry in the sub-Office	Office in Which Working.	Remarks. Grade.
1 S.J.PANDYA	OC	31/05/56	29/07/79	/ /	/ /	TDM BV
2 SMT.I.N.GAMETI	S/T	01/06/54	06/01/81	/ /	/ /	TDE HMR
3 R.R.PATEL	ST	01/06/56	24/09/79	/ /	/ /	GMTD AM
4 S.V.NINAMA	ST	01/04/56	16/08/79	/ /	/ /	GMTD AM
5 Y.P.CHAUHAN	SC	08/04/58	12/06/80	/ /	/ /	GMTD AM
6 SMT.G.A.MEHTA	OC	29/01/60	04/11/81	/ /	17/11/87	AOTA AM

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(3)

GRADATION LIST OF LOWER DIVISION CL (A)
OF TELECOM ACCOUNTS WING, COMBAT CIRCLE ON 01.07
Pay Scale Rs.950-20-1150-EB-25-1500

Grd. No.	Name of Official	Whe. S/C	Date of Birth	Date of Entry in S/T	Date of Entry in O/C	Pt. of Offic. in Dept. the Pre. Cadre.	Offic. in Which Entry in Working.	Grade.
1	J.R.GANDHI	OC	20/01/58	24/04/84	/	/	04/01/88	TDE PAL
2	V.D.PANDYA	(SC)	04/01/58	02/11/84	/	/	/	AOTA AM
3	R.D.JOSHI	OC	07/11/61	15/05/84	/	/	/	TDE BR
4	E.B.PARMAR	OC	24/03/61	07/06/84	/	/	/	AOTA AM
5	SMT.H.V.NAIR	OC	15/08/63	02/04/84	/	/	/	AOTA AM
6	M.R.RAJPUT	OC	19/06/62	28/05/84	/	/	01/04/88	TDE PAL
7	N.M.CHHASTIYA	OC	29/04/60	23/07/84	/	/	/	TDE NAD
8	M.V.PATEL	OC	19/01/83	16/04/84	/	/	/	AQTD AD
9	B.B.PASAYA	ST	01/06/61	07/12/84			01/04/88	TDE GDR
10	V.D.PATEL	QC	30/07/59	20/09/82	/	/	/	AOTA AM
11	B.V.BHATT	QC	27/04/61	27/01/83	/	/	01/04/88	GMTD BRD
12	SMT.Y.S.TAMBE	OC	31/08/68	22/12/78	04/10/82	01/04/88	01/04/88	GMTD. BRD
13	B.S.SHAH	OC	22/08/61	10/12/84	/	/	/	GMTD. BRD
14	P.V.YAGNIK	OC	02/01/59	12/11/84	/	/	01/04/88	TDE JMN
15	SMT.USHA K.NAIR	OC	04/02/62	24/08/84	/	/	/	AOTA AM
16	SMT.D.U.SHAH	OC	14/01/59	16/08/84	/	/	/	AUTI AM
17	THOMAS MATHEW (I)	OC	25/05/62	02/02/85	/	/	/	AUTI AM
18	H.B.KAMBARA	OC	12/03/62	27/08/84	/	/	/	AUTI AM
19	KUM.P.B.KHARE	QC	10/01/63	18/08/84	/	/	/	AOTA AM
20	N.P.C.NAIR	QC	27/05/59	01/12/84	/	/	/	AOTA AM
21	R.N.ZEKHANDANI	OC	31/03/64	01/10/84	/	/	/	TDE VAL
22	SMT.SUMATHI RAVINDRAN	QC	25/03/60	01/02/85	/	/	/	AOTA AM
23	G.B.PATEL	SC	21/09/56	09/05/85	/	/	/	GMTD SRI
24	U.J.MAHERIYA	SC	01/06/56	16/05/85	/	/	/	AOTA AM
25	SMT.SUJA RAPHAEL	OC	09/09/65	25/09/85	/	/	/	GMTD BRD
26	S.E.CHITRE	OC	15/11/62	26/12/85	/	/	/	GMTD SRT
27	K.M.MURLEEDHARAN	QC	28/08/59	27/01/86	/	/	/	AOTA AM
28	SMT.SUSHMA R.NAIR	OC	03/01/52	28/11/85	/	/	/	AOTA AM
29	SMT.K.H.PANDYA	OC	12/07/63	06/09/85	/	/	/	GMTD AM
30	DANIEL MATHAI	OC	11/05/61	27/12/85	/	/	/	AOTA AM
31	SMT.SII (RLEY SAJI)	OC	17/04/64	25/11/85	/	/	/	AOTA AM
32	N.A.GANDHI	OC	17/09/61	06/12/85	/	/	/	AOTA AM
33	H.D.PALLISARI	OC	02/06/61	17/10/85	/	/	/	AOTA AM
34	K.R.SHAH	OC	25/09/40	16/09/85	/	/	/	AOTA AM
35	SMT.KANAKAMANI N.NAIR	OC	08/03/64	08/05/86	/	/	/	TDE VAL
36	SMT.SHIRLEY ANNIE KURAIN	OC	30/05/61	25/11/85	/	/	/	GMTD BRD
37	JACOB VARUGHESE	OC	09/04/60	26/12/85	/	/	/	TDE BRV
38	U.V.NAIR	OC	04/05/65	23/12/85	/	/	/	AUTI AM
39	SREEKANTAN K.NAIR	OC	31/07/61	27/11/86	/	/	/	GMTD AM
40	G.BATIA	OC	03/09/63	01/11/85	/	/	/	AOTA AM
41	H.K.Naidu	OC	05/04/40	01/01/85	/	/	/	AOTA AM
42	P.A ASSUDANI	OC	10/02/64	16/10/85	/	/	/	TDE LCH
43	M.H.K.JHAKER	OC	12/01/61	01/10/85	/	/	/	AOTA AM
44	THOMAS MATHIUW-II	OC	23/04/65	16/10/85	/	/	/	AOTA AM
45	SEEMA R.SUTAR	OC	18/01/64	28/03/85	/	/	/	AOTA AM

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P&S No 2
03/03/92

GRADATION LIST OF LOWER DIVISION CLERK. (TA)
OF TELECOM ACCOUNTS WING, GUJARAT CIRCLE AS ON 01.07.92
Pay Scale Rs.950-20-1150-EB-25-1500

Grd. No.	Name of Official List	Whe. S/C	Date of Birth	Date of Entry in S/T	Date of Entry in O/C	Dt. of sub-stantive	Office in the Dept.	Which the Pre. Entry in Cadre.	Office in Working. Grade.
46	P.M.SOLANKI	SC	07/04/64	05/09/85	/ /	/ /	/ /	AOTA AM	
47	M.H.SIDHAV	OC	17/03/61	03/10/85	/ /	/ /	/ /	GMTD SRT	
48	B.V.PARMAR	SC	05/04/57	30/09/85	/ /	/ /	/ /	AOTA AM	
49	K.V.CHAVDA	SC	17/09/64	01/10/85	/ /	/ /	/ /	TDM JND	
50	H.G.DHABEWALA	ST	10/01/60	03/10/85	/ /	/ /	/ /	TDM BHUJ	
51	SMT.N.B.MALI	CC	04/11/57	26/08/85	/ /	/ /	/ /	AOTA AM	
52	N.P.DALWANI	OC	16/08/64	17/01/86	/ /	/ /	/ /	CGMT AM	
53	SMT.H.D.DESAI	OC	30/09/67	21/04/86	/ /	/ /	/ /	TDM MEH	
54	SMT.D.K.SONI	OC	26/06/52	28/04/86	/ /	/ /	/ /	TDE GDR	
55	A.S.SHAIKH	OC	31/05/66	25/03/87	/ /	/ /	/ /	TDE HMR	
56	V.P.RAVAL	OC	26/04/63	10/05/89	/ /	/ /	/ /	AOTA AM	
57	J.P.THAKKAR	OC	14/11/61	03/07/82	19/09/90	/ /	/ /	AOTA AM	
58	SMT K.B.SHAK	OC	05/04/59	03/07/82	19/09/90	/ /	/ /	AOTA AM	
59	D.B.DARJI	OC	24/08/61	03/07/82	19/09/90	/ /	/ /	AOTA AM	
60	K.R.THAKORE	OC	13/08/58	03/07/82	19/09/90	/ /	/ /	AOTA AM	
61	J.H.PARIKH	OC	11/12/61	03/07/82	19/09/90	/ /	/ /	AOTA AM	
62	SMT.PUNIMA BAXI	OC	07/02/55	02/07/79	16/10/90	/ /	/ /	TDE BCH	
63	D.A.DARJI	OC	05/06/66	12/02/91	/ /	/ /	/ /	RTSD AM	

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GRADATION LIST OF SENIOR ACCOUNTANT
OF TELECOM ACCOUNTS WING, GUJARAT CIRCLE AS ON 31.07.82
Pay Scale Rs.1400-40-1600-50-2300-EB-60-4000

Grd. No.	Name of Official List	Whe. S/C S/T O/C	Date of Birth	Date of Entry in the Dept.	Date of Entry instantive	Dt. of sub-stantive	Office in Which the Pre. Entry in Cadre.	Remarks
1	G.U.PUNJABI	OC	09/03/47	26/04/69	21/07/71	01/04/87	GMTD-AM	
2	H.R.BALOLKAR	SC	19/02/44	01/06/65	21/06/71	01/04/87	AO TA AM	
3	B.B.SHAH	OC	12/06/46	06/11/67	23/06/71	01/04/87	AO TA AM	
4	SMT.S.D.PAREKH	OC	20/08/48	16/02/71	/ /	01/04/87	GMTD-AM	
5	A.W.SHAIKH	GC	15/12/52	09/08/72	/ /	01/04/87	GMTD-AM	
6	SMT.D.R.SHAH	OC	05/02/49	12/06/72	11/10/82	01/04/87	AOTA AM	
7	SMT.M.H.PARMAR	OC	29/11/53	12/03/73	31/03/83	01/04/87	AOTA AM	
8	B.H.PATEL	OC	01/06/50	09/04/73	14/12/82	01/04/87	AOTA AM	
9	G.S.MAKWANA	SC	22/06/50	09/07/73	07/01/83	01/04/87	AOTA AM	
10	B.A.PATEL	OC	01/06/51	10/07/73	/ /	01/04/87	GMTD AM	
11	K.S.PARMAR	SC	01/06/54	09/07/73	11/03/83	01/04/87	AOTA AM	
12	H.K.SHAH	OC	12/07/49	14/08/73	07/05/83	01/04/87	AOZA AM	
13	A.C.SONI	OC	10/05/49	25/03/59	12/11/73	01/04/87	GMTD-AM	
14	V.H.KOTHARI	OC	19/01/51	18/04/72	06/11/73	01/04/87	AOIC AM	
15	R.F.VALAND	OC	29/05/51	17/08/73	04/01/84	01/04/87	GMTD-AM	
16	K.A.VALAND	OC	22/01/51	14/08/73	07/04/84	01/04/87	AOIC AM	
17	H.K.LAKHWANI	OC	06/03/51	14/08/73	/ /	01/04/87	TDM NAD	
18	SMT.M.B.DIXIT	OC	23/04/52	03/09/73	17/07/86	01/04/87	AOTA AM	
19	P.B.PATEL	OC	01/07/49	11/11/73	15/07/86	01/04/87	AOTA AM	
20	SMT.P.B.MODI	OC	07/04/49	09/10/73	17/07/86	01/04/87	AOTA AM	
21	G.A.CHAUHAN	OC	19/06/52	26/11/73	17/07/86	01/04/87	AOTA AM	
22	M.J.PATEL	OC	01/06/49	26/04/73	/ /	01/04/87	GMTD AM	
23	R.S.SHAH	OC	30/12/53	27/11/73	/ /	01/04/87	GMTD AM	
24	K.C.NIRGUDKAR	OC	13/04/51	26/11/73	21/07/86	01/04/87	AOTA AM	
25	C.L.RAVAL	OC	16/06/52	27/11/73	/ /	01/04/87	GMTD AM	
26	R.B.NAFDE	OC	01/04/54	11/02/74	/ /	01/04/87	CGMT-AM	
27	SHT.B.R.SHAH	OC	08/02/52	16/03/74	14/05/86	01/04/87	GMTD AM	
28	K.S.DARJI	OC	01/06/49	24/06/70	22/05/74	01/04/87	GMTD AM	
29	M.R.PATEL	OC	25/07/49	17/11/70	22/04/74	01/04/87	AOTA AM	
30	KUM.N.B.PANCHAL	OC	07/06/52	11/02/74	14/07/86	01/04/87	AOTA AM	
31	S.D.RAMLAVAT	OC	14/09/49	11/03/74	01/03/83	01/04/87	AOTA AM	
32	SMT.G.B.JANI	OC	14/04/53	11/02/74	/ /	01/04/87	AOTA AM	
33	K.V.BHARVAD	OC	05/05/48	10/05/74	/ /	01/04/87	AOTA AM	
34	U.F.SINDHA	OC	01/06/50	22/03/74	/ /	01/04/87	TDM-NAD	
35	B.P.SOMPURA	OC	26/11/50	22/04/74	/ /	01/04/87	TDE SEN	
36	SMT.N.R.GAMIT	ST	01/05/52	02/09/74	/ /	01/04/87	GMTD-SR	
37	S.J.NAGAR	OC	20/05/50	18/11/74	/ /	01/04/87	AOTA AM	
38	SMT.R.L.PATEL	OC	08/12/54	24/03/75	/ /	01/04/87	GMTD AM	
39	SMT.U.J.THAKKAR	OC	01/07/51	27/12/71	23/11/75	01/04/87	TDE SEN	
40	S.S.PARMAR	OC	01/06/50	14/05/72	23/11/75	01/04/87	TDM NAD	
41	V.M.RABARI	OC	20/04/54	01/03/74	/ /	01/04/87	AOTA AM	
42	G.B.DARJI	OC	31/05/54	26/03/73	14/06/76	01/04/87	TDM MEH	
43	L.D.VANIA	SC	05/11/49	21/09/72	/ /	01/04/87	GMTD AM	
44	D.S.PARMAR	SC	01/06/53	25/04/77	/ /	01/04/87	GMTD AM	
45	SMT.C.J.VYAS	OC	06/02/54	24/06/77	/ /	01/04/87	AOTA AM	

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GRADATION LIST OF SENIOR ACCOUNTANT
OF TELECOM ACCOUNTS WING, GUJARAT CIRCLE AS ON 01.07.92
Pay Scale Rs.1400-40-1600-50-2300-EB-60-2600

Ind. List No.	Name of Official	Whe. S/C	Date of Birth	Date of Entry in S/C	Date of Entry in O/C	Dt. of sub-stantive in the Dept.	Office in the Pre. Entry in Cadre.	Remarks. Which Working, Grade.
46	SMT. ANANTHALAXMI	OC	/ /	01/07/78	/ /	01/04/87	AOTA AM	
47	B.N. TRIVEDI	OC	18/06/55	26/07/73	14/09/78	01/04/87	AOJA AM	
48	N.K. PATEL	OC	01/06/56	28/10/78	/ /	01/04/87	AOTA AM	
49	M.K. REDDY	ST	14/06/56	09/10/78	/ /	01/04/87	AOTA AM	
50	SMT. S.J. BHATT	OC	06/12/59	26/03/80	/ /	01/04/87	AOTA AM	
51	SMT. N.V. DABHI	OC	10/10/59	19/05/80	/ /	01/04/87	AOTA AM	
52	R.G. BHARTI	ST	01/06/52	06/03/72	13/04/61	01/04/87	GMTD SR	
53	SMT. K.J. SHAH	OC	24/11/61	28/07/81	/ /	01/04/87	GMTD AM	
54	S.N. TRIPATHI	OC	08/07/41	07/08/81	/ /	01/04/87	AOTA AM	
55	G.N. RAJPUT	OC	17/02/50	11/07/74	/ /	01/04/87	AOTA AM	
56	SMT. I.Y. PANDYA	OC	24/11/58	24/09/79	10/05/85	01/07/88	MTD-RJ	
57	H.M. PATEL	ST	13/06/58	26/06/80	11/10/84	01/07/88	GMTD BR	
58	K.P. BILWAL	ST	01/06/55	25/08/80	/ /	01/07/88	GMTD-BR	
59	I.A. PATHAN	OC	16/11/58	04/08/81	/ /	01/07/88	AOTA AM	
60	P.P. PATEL	OC	01/06/58	05/11/81	10/10/84	01/07/88	TDM MEH	
61	" P. NAIR	OC	15/04/61	30/10/82	24/01/86	31/07/89	AOTA AM	
62	A.R. DAVE	OC	07/04/62	03/11/82	/ /	02/08/89	GMTD RJ	
63	SASIDHARAN K	OC	01/11/57	20/10/82	/ /	31/07/89	CGMT-AM	
64	S.G. GURG	OC	07/12/58	02/11/82	/ /	02/08/89	GMTD RJ	
65	M.A. MAKWANA	SC	08/11/55	20/10/82	/ /	01/08/89	AOTA AM	
66	H.D. PATEL	OC	01/04/57	04/11/82	/ /	31/07/89	AOIC AM	
67	H.T. DAVE	OC	11/11/60	04/11/82	/ /	08/08/89	CIVL.DN RJ	
68	K.S. SHAH	OC	29/01/61	09/03/83	13/05/86	03/08/89	TDM NAD	
69	J.G. PARIKH	OC	31/07/58	30/03/83	/ /	04/05/89	GMTD BR	
70	V.P. SHARMA	OC	06/07/58	01/09/83	/ /	18/07/90	AOIC AM	
71	C.R. RANGA	OC	01/07/58	12/09/83	/ /	18/07/90	AOIC AM	
72	H.R. MODI	OC	05/01/61	29/06/83	/ /	18/07/90	AOTA AM	
73	SMT. PHILOMINA PAULSON	OC	08/12/61	12/09/83	/ /	18/07/90	AOTA AM	
74	S.P. SOLANKI	OC	01/06/62	21/11/83	/ /	19/07/90	TDM MEH	
75	Z.C. THOMAS	OC	29/05/60	01/10/83	/ /	18/07/90	AOIC AM	
76	J.J. PANDEY	OC	06/08/60	13/09/83	/ /	18/07/90	GMTD AM	
77	P.C. KADWASHETH	OC	13/02/63	25/11/83	/ /	18/07/90	AOIC AM	
78	S.B. BHATT	OC	05/08/57	09/09/83	/ /	18/07/90	TDM NAD	
79	A.J. JAIN	OC	14/09/57	30/11/83	/ /	/ /	TDE HMR	WKG AS SR. D
80	T.H. JAIN	OC	01/05/62	28/11/83	/ /	18/07/90	AOTA AM	

1/28
Ann. 'A-7'

No. 19-22/90-SEA
Government of India
Dept. of Telecom,
Sanchar Bhawan, New Delhi-1.
.....

Dated:

20 JUN 1991

To

The Chief Gen. Manager Telecom,
Gujarat Telecom Circle,
Ahmedabad.

*Issued
20/6/*

Sub: Promotion in the cadre of UDC(TA) from Telecom Accounts
Clerks - case of Sh. J.T. Shah, TAC, D/o Gen. Manager
Telecom District, Ahmedabad.

....

Sir,

I am directed to refer to your letter No. Steff/
27-2/ADV INC/III/43 dated 15.2.91 on the subject mentioned
above and to convey the approval of the Directorate to,

- a) fix up the seniority of the official in the cadre of Telecom Accts Clerks as eligible on the basis of confirmation examination held on 1983,
- b) to give him the benefit of promotion to the cadre of UDC(TA) on the adhoc basis from the date his juniors were promoted on the basis of the seniority list subject to the suitability of his promotion as UDC from that date with reference to the service records and
- c) his further promotion to the grade of Sr. Accountant can be considered along with his juniors in the cadre of UDC provided he satisfied the conditions prescribed in this office letter No. 34-41/86-SEA dated 17.5.88. He may also be given the benefit of arrears of pay and allowance on this account, if any, due.

Yours faithfully,

20/6/91

(K. N. GANAPATHY)
Director (SEA)
Tele No. 3032595

*GLC
SPP and
SPP and*

Ann-'A-8'

पत्र-व्यावहार-२२
Corr-22

दूरसंचार विभाग

DEPARTMENT OF TELECOMMUNICATIONS

प्रेषक
From
Office of the
Chief General Manager
Gujarat Telecom. Circle
AHMEDABAD-380 001.

निम्न संदर्भ दें।
In reply
सेवा में
Smt. G.A. Mehta, L.D.C.(TA)
O/O Chief G.M. Telecom.
Khanpur, AHMEDABAD-380 001.

उत्तर देते समय कृपया
निम्न संदर्भ दें।
In reply
Please Quote
Staff/27-2/Adv. Inc/IV/

AM-1, the 15th June '93.

क्रमसंख्या/No.

दिनांक/Dated at: Non-drawal of two advance
increments and non-giving
विषय/SUBJECT promotion in the cadre of
J.D.C.(TA) - Case of
Smt. G.A. Mehta, LDC(TA).

Please refer to your representation
regarding non-drawal of two advance increments and
non-giving promotions in the cadre of U.D.C. (TA).
In this connection, it is intimated that you have
not passed Typing Test or made genuine attempts for
passing the Typing Test for consideration of granting
exemption on completion of 10 (Ten) years service from
passing Typing test. Therefore, you are not entitled
to draw normal increments as per D.O.T No.: 201/125/71-
STB.I dtd. 25-4-72.

As you are not entitled for regular
increments, you are also not entitled for two advance
increments for passing confirmation examination.

This is as per the decision communicated
by the D.O.T. vide No.: 19-11/98-SEA dtd. 10th May '93.

Applicant is entitled to
get two advance increments
as she has passed
aptitude test.
No such rules that
she should pass Typing test.

PLC
SJS pariv
par

(Parshotam Singh)
Dy. General Manager (A)
O/O C.G.M.T. Ahmedabad-

30/

Ann-A.g

From :

Smt. G. A. Mehta
T. A. Clerk
O/o C.G.M.T., Guj. Circle,
Khanpur, Ahmedabad - 1.

To,

Shri Parshottam Singh
Dy. General Manager (Admn.)
O/o C.G.M.T., Guj. Circle,
Khanpur, Ahmedabad - 1.

Sub. :- Representation with reference to your
letter No. Staff/27-2/Adv. Inc./IV dtd; 15.06.93

x-x-x

Respected sir,

With reference to your above mentioned reply in response to my representation dated 19.03.93 as per the direction of the Hon'ble Central Administrative Tribunal, Ahmedabad Bench in its order dated 26.02.93, I have to submit that there is no clarification made in your foresaid letter regarding not giving promotion in the cadre of U.D.C.(TA) and to not give further benifits of higher cadre with retrospective effect from April '86. The said issue is not at all decided by you.

I request you to intimate the decision within fifteen days as the three months period of Hon'ble CAT's order is to be completed on 19.06.93.

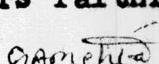
Kindly do needful and oblige.

Thanking you,

Date : 17.06.93

Yours faithfully

Place : Ahmedabad.


(G. A. Mehta)

T/C
S. P. Patel
Dm